

পঞ্জীভুক্ত নম্বৰ—ক-12

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অসম



ৰাজপত্ৰ

सत्यमेव जयते

The Assam Gazette

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত-কৰ্তৃত্ব দ্বাৰা প্ৰকাশিত

PUBLISHED BY AUTHORITY

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No.39 Dispur, Thursday, March 14, 1974, 23rd Phalguna,
1895 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LAW DEPARTMENT

NOTIFICATION

The 7th March 1974

No.LJL.221/73/5.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information:—

ASSAM ACT VIII OF 1974

(Received the assent of the Governor of the 11th January 1974)

THE GAUHATI UNIVERSITY (AMENDMENT) ACT, 1973

An

Act

further to amend the Gauhati University Act, 1947

Preamble. Whereas it is expedient further to amend the Gauhati University Act, 1947, hereinafter called the principal Act, in the manner hereinafter appearing ;

Assam Act
XVI of
1947.

It is hereby enacted in the twenty-fourth year of the Republic of India as follows :—

Short title and commencement. 1. (1) This Act may be called the Gauhati University (Amendment) Act, 1973.

(2) It shall come into force on such date as the State Government may, by notification in the official Gazette, appoint.

Amendment 2. In Section 37 of the principal Act, for the of Section 37 word "twenty" occurring in between the words of the Assam "than" and "lakhs" the word "forty" shall be Act XVI of substituted.
1947.

MD. SAADULLAH,
Joint Secretary to the Government of Assam,
Law Department.